BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 308 of 2020 in CP (I.B) No. 148/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2020

Name of the Company: Devsaria Iron & Steel Company Pvt Ltd
V/s
RP of Perfect Boring Pvt Ltd

Section : 43-47,49 r.w 60(5) IBC, 2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER
(through video conferencing)

Learned Lawyer, Mr. Arjun Sheth appeared on behalf of RP.

Mr. Amitabh, learned PCS, appeared on behalf of Applicant.

List the matter on 20.10.2020.

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 14th day of September, 2020